NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP No.248/Chd/Hry/2017

| In the matter of: | |
|-----------------------------------|---|
| Partap Singh | Petitioner No.1 |
| Rajat Joon | Petitioner No.2 |
| Versus | |
| Registrar of Companies, NCT of De | lhi & Haryana. |
| Present: None. | |
| The Hon'ble Member (Judi | icial) is on official tour, hence the matter is |
| adjourned to 19.01.2018. | |
| | Sd/- |
| | Bench Officer. |
| December 19, 2017. | |

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